

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NO. 1139 OF 2019 IN
DFR NO. 2152 OF 2019**

Dated : 28th August, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member**

In the matter of:

**Maithon Power Limited ... Appellant(s)
Versus
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh
Ms. Nishtha Kumar
Mr. Vikas Maini

Counsel for the Respondent(s) : Mr. Aniket Prasoon
Mr. Pratik Das for R-4

ORDER

IA NO. 1139 OF 2019

(Application for condonation of delay in filing the appeal)

Objection/reply to this application may be filed within four weeks, i.e. on or before 25.09.2019 with advance copy to the other side.

List the matter on **30.09.2019**.

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

tpd/mkg